

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 1746
ANSWERED ON 20.12.2018

HIRAKUD IRRIGATION PROJECT

1746. SHRI NAGENDRA KUMAR PRADHAN

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the purpose of construction of Hirakud irrigation project is now not fulfilling the aspiration of the people of Odisha and if so, the details thereof;
- (b) the steps the Government is taking to restore the project and its water capacity; and
- (c) the steps the Government is taking to resolve the dispute between Odisha and Chhattisgarh on water issue?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) Hirakud Dam Project which is a multipurpose project is fulfilling the purpose for which it was constructed, namely, flood control, irrigation, power generation and other uses. The live storage capacity of the dam which was 5842.88 MCM in 1957 reduced to 4821.893 MCM in 2000 due to siltation. The flow, measured at Basantpur site upstream at Hirakund dam does not show any trend. The flow data as measured at Basantpur from 1971 onwards is summarised below:

Average flow (Monsoon + Non-monsoon)

1971-81	-	25,473 MCM
1981-91	-	18,905 MCM
1991-2001	-	20,666 MCM
2001-2011	-	21,294 MCM
2011-15	-	23,975 MCM

- (b) Water Resources Projects are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priority. In order to supplement their efforts, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes such as Accelerated Irrigation Benefits Programme (AIBP) under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), Dam Rehabilitation and Improvement Project (DRIP) etc.

Government of India started DRIP in the year 2012 with financial assistance from the World Bank, in seven States viz. Kerala, Madhya Pradesh, Odisha, Tamil Nadu, Karnataka, Jharkhand and Uttarakhand. The objective of the project is to improve safety and operational performance of selected dams, along with institutional strengthening. Hirakund Dam is included under DRIP.

Main rehabilitation works for the Hirakud Dam under DRIP are as under;

- i) Construction of Left bank spillway
- ii) Under water repair works in the upstream area including the u/s face of the dam.
- iii) Restoration of downstream apron with cavity filling of left spillway.
- iv) Procurement of new Gantry crane for handling of stop-log gates.
- v) Restoration of stone pitching in u/s slope embankment dam at different locations
- vi) Development of Hydel tourism.
- vii) Emergency action plan to manage the identified flood hazards and reduce the flood induced consequences to a great extent.

These rehabilitation works are meant to accommodate the revised flood while ensuring the safety of dam and life, economy and environment on the downstream.

(c) Government of Odisha submitted a complaint dated 19.11.2016 to the Central Government on Mahanadi River Water Dispute under section 3 of the Inter State River Water Disputes Act, 1956. Government of Odisha also filed Original Suit No.1/2017 before Hon'ble Supreme Court. On the direction of Hon'ble Supreme Court, the Central Government constituted Mahanadi Water Disputes Tribunal vide Gazette Notification dated 12.03.2018 and referred the matter of water dispute raised by Odisha for adjudication. Presently, the matter is sub-judice before the Hon'ble Tribunal.
